Declaration or Assets and Liabilities



Year 2022 - 2023

I, ABHAY KUMPR. son/daughter/wife of MAHATHARAVINDRAPRASAL

service and presently working as OFFICE ATTEMPANTBIHARVIDHAN SABHA PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

07/2/23

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)		1000/:				
(ii)	Banks, Financial Institutions And Non-Banking Financial		NIL	NIL	NIL	
(iii)	Bonds, Debentures and shares in Companies	HIL	HIL	NIL	HIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	HIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	MIL	HIL	HIL	HIL	
(vi)	Jewellery (give details of weight and value)	NIL	NIL	HIL	HIL	
	Other assets, such as values of claims / interests	MIL	NIT	NIL	NIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI.		Self .	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	HIT	NIL	HIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	MIL	HIL	NIL	HIL
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		MIL	NIL	HIL	
(v)	Other (such as interest in property)	NIL	MIL	NIL	HIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	1150000/=	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL .	
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL		
	(f) Other dues, if any	HIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DDNPK6836F		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL		
٠	(iv) Property Tax	NIL		

C Personal Detail		
GPF/CPF/PRAN No.	:-	110115365129
Gender .	:-	M (M/F)
Date of Birth	:-	08031995 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	.	BIHAR VIDHAN SABHA PATNA
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATHA
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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: ABHAY KUMAR

Name of Employee: ABHAY KUMAR

Designation: OPFICE ATTENDAMT

Department: BIHARVI DHAM SABHAPATNA

Note:

Place: PATHA

Date: 06-02-2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.